

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 224
TO BE ANSWERED ON 29.11.2021**

IMPLEMENTATION OF NCLP

**224. SHRI SUDHAKAR TUKARAM SHRANGARE:
SHRI MOHANBHAI KALYANJI KUNDARIYA:
SHRI DIPSINH SHANKARSINH RATHOD:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of districts in which the National Child Labour Project (NCLP) is being implemented, Statewise specially in Maharashtra and Gujarat;**
- (b) the extent to which the implementation of NCLP has been successful during last Ten years; and**
- (c) the fresh steps taken by the Government to provide education to the children of the families engaged in various industries near the place of their residence?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a): The number of districts in which the National Child Labour Project (NCLP) Scheme has been sanctioned on the basis of proposals received from the State Government/District Administration and is currently operational is annexed.

(b): 6,80,528 number of children were rescued/withdrawn from work, rehabilitated and mainstreamed under NCLP Scheme during 2011-12 to 2020-21.

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(c): Under Samagra Shiksha Abhiyan (SSA) Scheme, special training for age appropriate admission of out of school children and residential as well as non-residential training for older children, seasonal hostels/ residential camps, special training centres at worksites, transport/ escort facility are also supported to bring out of school children to the formal schooling system. Also, mid-day meal is provided to the students at the elementary level of education.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 224 FOR 29.11.2021 BY SHRI SUDHAKAR TUKARAM SHRANGARE, SHRI MOHANBHAI KALYANJI KUNDARIYA, SHRI DIPSINH SHANKARSINH RATHOD REGARDING 'IMPLEMENTATION OF NCLP'

Status of NCLP Scheme (Sanctioned/Operational) Districts [as on Date 31.03.2021]

Sl. No.	Name of State	No. of Sanctioned NCLP Districts	No. of Operational sanctioned Districts
1.	Andhra Pradesh	13	6
2.	Assam	5	2
3.	Bihar	24	0
4.	Chhattisgarh	8	0
5.	Gujarat	9	0
6.	Haryana	3	0
7.	Jammu & Kashmir	3	1
8.	Jharkhand	8	2
9.	Karnataka	17	1
10.	Madhya Pradesh	22	6
11.	Maharashtra	18	6
12.	Nagaland	1	0
13.	Odisha	24	3
14.	Punjab	3	0
15.	Rajasthan	27	3
16.	Tamil Nadu	18	15
17.	Telangana	31	4
18.	Uttar Pradesh	56	3
19.	Uttarakhand	13	0
20.	West Bengal	20	7
21.	Delhi	1	0
	Total	324	59
